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Title: Introduction of the States and Union Territories Reorganisation Commission Bill, 2019.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a States and Union territories Reorganisation Commission to recommend the reorganisation of States and Union territories to the Central Government through periodic review of demands of new States or Union territories on the basis of administrative efficacy and related grounds and for matters connected therewith or incidental thereto.

माननीय अध्यक्ष : प्रश्न यह है:

“कि प्रशासनिक प्रभावकारिता और इससे संबंधित आधारों पर नए राज्यों अथवा संघ राज्यक्षेत्रों की मांगों की आवधिक समीक्षा के माध्यम से केन्द्रीय सरकार को राज्यों और संघ राज्यक्षेत्रों के पुनर्गठन की सिफारिश करने के लिए राज्य और संघ राज्यक्षेत्र पुनर्गठन आयोग का गठन तथा तत्संसक्त अथवा उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।”

प्रस्ताव स्वीकृत हुआ।

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16.29 hrs

DR.
SHASHI
THAROOR

: Sir, I
introduce the
Bill.